

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1460

ANSWERED ON:04.03.2011

ASHA HEALTH WORKERS

Kumar Shri Kaushalendra;Ramkishun Shri ;Singh Shri Bhola

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government proposes to depute ASHA health workers in the ratio of one ASHA worker for 1000 population in view of their shortage in the country particularly in Eastern Uttar Pradesh and Bihar;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether inadequate training of ASHA workers who have been deployed for assistance in delivery to the rural women may pose a threat to the life of mother and infant; and

(d) if so, the remedial steps being taken by the Government to overcome this situation?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) & (b): The existing norm for Accredited Social Health Activist (ASHA) under the National Rural Health Mission (NRHM) is one ASHA per 1000 population for the country including eastern Uttar Pradesh and Bihar.

(c) & (d): ASHAs are not being trained for assistance in delivery. Their function is to escort the mother to the nearest health centre for institutional delivery, identify danger signs and counsel pregnant women on care during pregnancy and delivery and to seek appropriate health services.